## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIO (JUDICIAL MEMBER) SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/56 & 57/CAA/2017

NAME OF THE TRANSFEROR

: TUBE INVESTMENT OF INDIA LTD

NAME OF THE TRANSFERRE

: TI FINANCIAL HOLDING LTD

**UNDER SECTION** 

: 230

S.No. Name (in Capital)

Represented by

PAW AN SHABAKH

FOR PETITIONER KISholath

## **ORDER**

Counsel for petitioner present. By order dated 7.6.2017 we ordered for publication of notice in the newspapers and directed that the same shall be filed on the date fixed for hearing. However, inadvertently the next date could not be mentioned in the order. Therefore, to that extent, the order is modified and the date of hearing is fixed on 7th July 2017. This will form part of the order dated 7.6.2017. Put up on 07.07.2017 at 10.30 A.M.

( . vijagergleien, (S.VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)